

**THE MINISTER OF RAILWAYS (PROF. MADHU DANAVATE):** (a) and (b). Conversion of Bhatinda-Hanumangarh-Suratgarh portion of Bhatinda-Bikaner metre gauge section into broad gauge is already in progress and is expected to be completed in 1978. There is no such proposal to convert Suratgarh-Bikaner portion from metre gauge to broad gauge under consideration at present.

**Employees required for Talcher Fertilizer Factory**

**341. SHRI PABIRA MOHAN PRADHAN:** Will the Minister of **PETROLEUM AND CHEMICALS AND FERTILIZERS** be pleased to state:

(a) the number of employees required for the Talcher Fertilizer Factory, class and category-wise; and

(b) the number that is employed upto-date?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):** (a) and (b). The number of employees required for Talcher Fertilizer Factory was assessed in 1973. These requirements are being reviewed by the F.C.I. The present sanctioned strength and the number of employees as on 31st March, 1977 are as under:

Category of post	Sanctioned strength	No. of employees in position as on 31-3-77
Class I	200	155
Class II	38	35
Class III	788	595
Class IV	289	184
<b>TOTAL</b>	<b>1315</b>	<b>969</b>

**Companies which made Payments for Advertisements in Souvenir for Congress Party**

**342. SHRI R. K. MHALGI:** Will the Minister of **LAW, JUSTICE AND COMPANY AFFAIRS** be pleased to state:

(a) whether a number of companies registered under the Companies Act have paid lot of money for advertisements in the Souvenir of All India Congress Party before the General Elections of 1977;

(b) if so, the number of such companies and the amount of money involved;

(c) how many companies out of them have actually got their advertisements printed in the Souvenir;

(d) whether all these companies received the receipts of the amount paid; and

(e) if not, the reasons therefor?

**THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDEL):** (a) and (b). The particulars are being collected.

(c) to (e). These particulars would have to be collected.

**Laws Passed during Emergency**

**343. SHRI R. K. MHALGI:** Will the Minister of **LAW, JUSTICE AND COMPANY AFFAIRS** be pleased to state:

(a) how many laws were passed by Central Government during the period of internal emergency;

(b) how many laws out of all the laws passed during emergency are contemplated to be amended or repealed by Government; and

(c) when are they expected to be amended or repealed?